

1	2	3	4
11.	Rahatapimplas	396.76	
12.	Sonepath	169.57	
13.	Hadgaon	332.77	
14.	Parandha	286.28	
15.	Biloli	272.65	
16.	Savada	470.79	
17.	Sindhi	366.57	
18.	Mul	462.81	
19.	Kamaleshwar	177.53	
20.	Vadgaon	284.96	
21.	Deolgaon Rajasindked Raja	1648.05	
22.	Bhoom	357.49	
23.	Naldurga	208.84	
24.	Saoner	467.88	
25.	Mukhed	714.18	
26.	Kalam	808.85	
27.	Deoli	190.42	
28.	Khapa	65.85	
		7682.25	
Grand Total		9053.35	

Handing Over POK to Pakistan

766. SHRI BUDHSEN PATEL:
SHRI V.M. SUDHEERAN:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI SRIBALLAV PANIGRAHI:
SHRI ANANT GUDH:
SHRI PRADIP BHATTACHARYA:
SHRI DATTA MEGHE:
SHRI BANWARI LAL PUROHIT:
SHRI VIJAY GOEL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the reported statement made by the Chief Minister of Jammu and Kashmir that Pak occupied Kashmir should be handed over to Pakistan; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) The position of the Government is that the whole of the State of Jammu and Kashmir, including the area under illegal occupation of Pakistan, and portions of the State illegally ceded by Pakistan, is an integral part of India.

[English]

Oil Pool Account

767. SHRI MOHAN RAWALE:
SHRI SULTAN SALAHUDDIN OWAISI:
SHRI SUBRAHMANYAM NELAVALA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Ministry of Finance had drawn over Rs.4000 crores from the oil Pool Account and had also put over Rs.26000 crores in the Consolidated Fund of India from collections of a cess on petroleum sales;

(b) if so, the details thereof;

(c) whether his Ministry has now requested the Ministry of Finance to return this amount of over rupees thirty thousand crore to save the oil industry; and

(d) if so, the reaction of the Ministry of Finance thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) Information is being collected and will be laid on the table of the house.

NRV

768. SHRI V. PRADEEP DEV: Will the PRIME MINISTER be pleased to state:

(a) the target fixed for 1996-97 for various schemes under Nehru Rozgar Yojana (NRV) for providing employment opportunities to the unemployed and under-employed and the achievements made upto December 31, 1996;

(b) whether the target is expected to be achieved;

(c) if not, the reasons therefor; and

(d) the amount earmarked for the purpose and whether the same is likely to be fully utilised during the year?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) The target, fixed for 1996-97 under Nehru Rozgar Yojana (NRV) for providing employment opportunities to the unemployed and under-employed and the reported achievements made upto December 31, 1996 are given below:

(Figure in lakhs)

Scheme	Targets	Achievements
Number of beneficiaries assisted employment units	0.87	0.99 to set up self
No. of mandays of work generated	33.74	32.89

(b) and (c) The target for setting up self employment units has already been achieved, while the target for